

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 237 of 1994

Wednesday this the Seventeenth day of August, 1994.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S. KASIPANDIAN, ADMINISTRATIVE MEMBER

Mrs. Kunjamma Varghese,
Nursing Sister,
Railway Hospital,
Trivandrum, Petta. ... Applicant

(By Advocate Mr. R. Santhoshkumar)

Vs.

1. Union of India, through the
General Manager, Southern Railway,
Madras. 3.
2. The Chief Medical Officer,
Southern Railway, Perambur, Madras.
3. The Chief Personnel Officer,
Southern Railway, Madras. 3.
4. The Chief Medical Superintendent,
Southern Railway, Petta,
Trivandrum.
5. Elizabeth Michael,
Staff Nurse, Railway Hospital,
Trivandrum. Respondents

(By Advocate Mr. P.A. Mohammed, for R.1 to 4)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

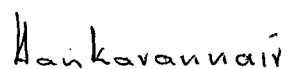
Applicant challenges Al order by which she was transferred from Trivandrum to Bangalore. Learned Standing Counsel for the Railways submits that the impugned order has been cancelled and that applicant has been allowed to continue at Trivandrum. He produced a copy of Office Order No.MD 113/94 dated 8.7.94.

2. We record the submission. In this view the application has become infructuous and is dismissed as such. No costs.

Dated 17th August, 1994.



S. KASIPANDIAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

LIST OF ANNEXURE

Annexure A1 : True copy of the order No.M.O.11/94
dt. 20.1.94 issued by the Chief Personnel
officer (3rd respondent)